and control of erosion. Most of such afforestation works are in the watersheds and serve the purpose ol erosion control and moderation of floods in the small watersheds. Such works also" reduce flood hazard by the control of silt inflow in water channels. A good deal of the afforestation worksundertaken under successive plans for watershed, protection in the catchments is located along the banks of drainage channels.

The Working Group for the Fourth Plan also recommended schemes afforestation, combined with engineering structures fo-: control of erosion along the stream banks, to be taken up imder the State Plans

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPOR-TANCE;

LATEST DEVELOPMENTS IN PAKISTAN

SHRI MULKA GOVINDA REDDY (Mysore): Madam Deputy Chairman, with your permission, I want to call" the attention of the Minister of External Affairs to the latest developments in Pakistan, viz, abrogation of the Constitution and placing the country under martial law.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Madam Deputy Chairman, may I make a submission before I read out the statement? The hon. Foreign Minister happens to-be in the other House and if you wish that he should j come here and read out this statement in 'response to the Calling Attention Motion, I would request you to fix some other convenient time.

THE DEPUTY CHAIRMAN: It is fo-- the House to decide. If you are willing to answer this Call Attention Motion, you may, do so.

nvhlir- im.vortrtnc.p SHRI SURENDRA PAL SINGH; I am prepared to read out the statement and answer questions also.

RI MULKA GOVINDA REDDY: We would very much like to hear the Foreign Minister. Madam Deputy Chairman, you may take it up after ""oreign Minister is free from

SHRI OM MEHTA (Jammu and Kashmir): As soon as he is free from the other House, he will come here.

the other House.

THE DEPUTY CHAIRMAN: If the House desires that the Foreign Minister himself should read out this statement, then the Deputy Minister will not read it now. I am told that the Foreign Minister will be here in another 15, 20 minutes.

SHRI BHUPESH GUPTA (West Bengal): We can have this at 3 o'clock.

THE DEPUTY CHAIRMAN: He is coming here in 15 minutes' time.

SHRI PITAMBER DAS (Uttar Pradesh): Let us take up this after lunch.

THE DEPUTY CHAIRMAN: I don't know how; the Foreign Minister would be occupied otherwise. As soon as he is free from the Lok Sabha, he will come and answer this.

SHRI MULKA GOVINDA REDDY: We may have it at 12.30.

SHRI BHUPESH GUPTA: The Deputy Minister is no doubt very efficient. But, still

SHRI B. K. P. SINHA (Bihar): I don't quite understand this. Simply because one is 'a Deputy Minister, it loes not mean that he is not capable Df answering questions. I think that he hon. Deputy Minister is a very capable Minister and it will not be far from the truth if I say that he s better than many Cabinet Minis-ers.

SHRI BHUPESH GUPTA: We are iot questioning his ability. He is as

,good or as bad as any other Minister. But he happens to be not a member of the Cabinet. I think it is better that in an important matter like this the Minister in charge who is a Cabinet Minister answers questions. This i_s no reflection on Shri Surendra Pal Singh.

SHRI AWADHESHWAR PRASAD SINHA (Bihar): I have been in this House ever since 1956. I fear that this will be setting up a bad, a very bad, precedent, if you don't allow the Deputy Minister to answer questions. Then, there will be a demand that for all the questions only Cabinet Ministers should give the replies. I don't think you should take up this responsibility.

श्री राजनारायण : मैडेम, ग्राप एक समय निश्चित कर दीजिये, साई बारह बजे गरिये, दो बजे करिये, तीन बजे करिये, जो चाहे करिये।

THE DEPUTY CHAIRMAN: I am not taking upon myself any responsibility. There is also no need to make any such comment here. The Deputy Minister himself said that, if the House wanted that the Foreign Minister himself should reply to this motion, then he would not begin with his statement till the Foreign Minister came from then the Deputy Minister will reply. the other House. I said that it is for the House to decide whether he is to answer or the Foreign Minister himself should answer.

SHRI BHUPESH GUPTA: There will be no precedent and there is no questioning of the ability of Shri Surendra Pal Singh.

THE DEPUTY CHAIRMAN: If the House so decides that the Deputy Minister can answer the questions, then he may start reading the statement.

SHRI BHUPESH GUPTA: Madam Deputy Chairman, why are you asking him to read the statement? This is not going to be a precedent. We You may fix 12.30 tentatively. are not at all questioning the ability of the Deputy Minister. We thought that it would be better if the Foreign Minister himself replied to this important question. Let him come and make this statement.

श्री राजनारा**यण** (उत्तर प्रदेश): मैडम, देखिये, जब हम लोग चेंम्बर में थे तो चेयरमैन साहब के सामने यह प्रस्ताब ग्राया...

श्री ग्रवधेश्वर प्रसाद सिंह: चैम्बर के अन्दर हुई बात को यहां मत कहिये।

श्री राजनारायणं . . जुरा सृतिये। यह प्रस्ताव आज कांग्रेस के हित में उस भ्रोर से ब्रावा शरू में कि मिनिस्टर कंसर्नंड लोक सभा में रहेंगे ग्रीर चाहते हैं कि जब वह ग्रा जायं तब वह बोलें ग्रीर उसी के समक्ष प्रस्ताव यहां पर डिप्टी-भिनिस्टर ने भी किया, तो न इनकी कोई हेठी है और न इनकी कोई तौहीन है। इसलिये में एक बात सफाई से कहना चाहंगा कि यह नहीं हो सकता कि जब मिनिस्टर लोक सभा से आयें तभी वह यहां पर भाषण करें, इसके लिये ग्राप यहां पर समय एप्वाइंट कीजिये।

THE DEPUTY CHAIRMAN: if that is so,

THE DEPUTY CHAIRMAN: I am not in a position to fix any other time, as I don't know the programme of the Foreign Minister.

श्री राजनारायण: तो तीन वजे करिये। यह उचित नहीं है कि राज्य सभाश्री दिनेश सिह जी की स्बेच्छा पर अपने डिसकणन को चलाये । एक साप्य को ग्राप निष्चित कीजिये ।

SHRI A. D. MANI (Madhya Pradesh):

श्री राजनारायण: माइ वारह को नम्य कर दीजिये।

THE DEPUTY CHAIRMAN: If you want the Foreign Minister to answer this. I am prepared to go so far. As soon as he comse here we shall begin; otherwise, the Deputy Minister will read out the statement and finish the business now.

SHRI SURENDRA PAL SINGH: Madam, hon. Members are aware that during the last few months there have been widespread expressions of democratic urges in Pakistan and the people of Pakistan have been demanding changes in the political system which would result in greater popular participation in the government of the country. This upsurge of popular feeling resulted in a Round Table Conference from 10th to 13th March, 1939, between the Government and the Opposition leaders. At this Conference Government of Pakistan accepted a federal parliamentary Government and conceded the demand for direct elections based on adult franchise.

The political situation in Pakistan did not stabilise even after this agreement. On the evening of 25th March, 1969, President Ayub Khan, in a dramatic move, handed over power to General Yahya Khan, Commander-in-Chief of the Pakistan Army. Immediately on assumption of power, General Yahya Khan placed the whole oi Pakistan under Martial Law and assumed the powers of the Chief Martial Law Administrator. The Constitution was abrogated, National and Provincial Assemblies were dissolved and the President. the Governors and the Council of Ministers both at Centre and in the Provinces ceased to function with immediate effect.

With the people of Pakistan we ! have ties of history and culture and ! we are close We are \naturally neighbours. interested in stability, psace and progress of Pakistan. It has been our constant endeavour to establish good neighbourly and

friendly relations with Pakistan. Unfortunately, we have not met with much success so far. Despite the present difficulties in our relations, we earnestly hope that relations between [India and Pakistan will be normali- sed and will lead to friendship and j co-operation in many fields.

We have no desire to interfere in j any way in the internal affairs of Pakistan. It is for the people of Pakistan to decide the Government they would like to have and political and economic policies that are best suited to their national interest.

We are confident that the people of Pakistan can settle their internal problems according to their national genuis. For our part we wish Pakistan and its people well and they have our good wishes for their progress and prosperity.

THE DEPUTY CHAIRMAN: Govinda Reddy, when you put questions, you should be careful.

SHRI MULKA GOVINDA REDDY:

We are not interested in inteferinR ii the internal affairs of Pakistan. But, this martial law has dealt a severe blow to the democratic movement for the establishment of a democratic way o'f life in Pakistan.

SHRI M. H. SAMUEL (Andhra Pradesh): Is there any democratic movement in Pakistan?

SHRI MULKA GOVINDA REDDY: Gen. Yahya Khan is a hard-liner 'against India because he was responsible for concluding an agreement for the supply of arms by Russia to Pakistan. In view of the fact that Russia, China and the U.S.A. are vying with one another in supplying military hardware to Pakistan, I would like to know the reaction of the Government and its assessment regarding the impact on Indo-Pakistan relations which are already strained by the imposition on martial law and the assuming of power by Gen. Yahya Khan, I would like to know whether they had any warning

through High Commissioner our stationed in Pakistan regarding the latest developments that have taken place in Pakistan. I would also like they have had dis fo know whether Ambassadors oi' cussion? with the Russia, USA and China—ot course Chinese Ambassador is nol the hero—that by the supply military hardware to Pakistan and in view of the fact that the present Martial Law Administrator is a hardliner tensions will grow and there is further danger ...

THE DEPUTY CHAIRMAN: This is a-1 hypothetical.

SHRI MULKA GOVINDA REDDY:

. . . when it is coupled with the synchronisation of the Chinese provocations.

THE DEPUTY CHAIRMAN: This part of the question is all hypothetical.

SHRI SYED AHMAD (Madhya Pradesh): Has the hon. Minister been ab'.e to follow the question?

SHRI SURENDRA PAL SINGH: Madam, the main fear of the hon. questioner appears to be what effect these developments in Pakistan will have on our relations with Pakistan. It is very difficult to give any kind of assessment. As I have already said in the statement our desire is to have the best r>ossible relation-:: friendly and neighbourly relations with Pakistan and we hope that when things settle down this process will continue.

SHRI MULKA GOVINDA REDDY: Madam, he did not answer my question as to whether they have taken up with China, Russia and the U.S.— with regards to the supply of arms to Pakistan.

THE DEPUTY CHAIRMAN: I have ruled it out. Mr. Mohta. -

SHRI MULKA GOVINDA REDDY: I can put two questions.

THE DEPUTY CHAIRMAN: Later on.

SHRI M. K. MOHTA (Rajasthan): May I ask the Minister whether it is a fact that pro-Chinese elements in East Pakistan like Maulana Bhasani had started a dialogue with their counterparts in West Bengal which was to be deterimental to the security of this country? How doe_a that matter stand now after the military takeover in Pakistan?

SHRI BHUPESH GUPTA: Where do you live?

SHRI SURENDRA PAL SINGH: Madam, we know of many developments which are taking place in this part of the sub-continent and we are very vigilant about it and whatever we have to do to safeguard our interests and security will be done by us.

SHRI A. D. MANI: While we sympathise with the people of Pakistan for the travails through which they are passing may I ask the Minister whether these developments have had any effect on the trek of refugees from East Pakistan into West Bengal border? This is a very important matter with which we are concerned, the regufees from East Pakistan coming into the West Bengal border. And the second question I would like to ask him is this: has he drawn the attention of the Soviet authorities either in Delhi or in Moscow to the inadvisability of supplying arms particularly at this juncture when th* whole country is in a state of flux and going through a turmoil?

SHRI SURENDRA PAL SINGH: Madam, I have not got any precise information as regards the effect of these developments in Pakistan on the refugees who are coming from East Pakistan to India and I am afraid I cannot give any information as to whether their inflow has increased or decreased.

As regards drawing the attention of the USSR about arms supply to Pakistan, our views have been made known to them time and again and

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even now our viwes will be expressed to them. We very much hope that not only USSR but even other powers will not interfere in the internal affairs of Pakistan, which will complicate matters.

SHRI C. D. PANDE (Uttar Pradesh): In view of the deep involvement of China in East Pakistan and neighbouring areas and . •

SHRI M. H. SAMUEL: West Pakistan also.

SHRI C. D. PANDE:.... also West Bengal Government having some sort of ideological identity with them ...

SHRI BHUPESH GUPTA: Rubbish.

SHRI C. D. PANDE: The Minister will reply to my question. You can shut out Mr. Mohta; you can't shut me out.

The West Bengal Government has shown in no uncertain terms their desire to encourage or instigate subversion in a protracted manner; in view of these things and also in view of the fact that the West Bengal Government does not like that our Border Security Force should be stationed there .

SHRI BHUPESH GUPTA: What is this? He can say all kinds of things?

THE DEPUTY CHAIRMAN; Please come to your clarification.

SHRI C. D. PANDE: I am putting the question and the Minister wiH reply. The West Bengal Government has categorically represented to the Government of India that the Border Security Force should be removed from there and they have also, as we have seen from the debate day before yesterday, said that they do not like the presence of the Central Resetve Police there; in view of all these will the Government of India take effective and definite steps so that the border between West Bengal and East Pakistan is sealed under the care of the military so that subversion may not, succeed?

SHRI SURENDRA PAL SINGH: I think I can allay the hon. Member's anxiety about the security of our borders by saying that the security of our borders is in very safe hands of our security forces and he need have no worry about it.

THE DEPUTY CHAIRMAN: Mr. Kajnarain; his name i_s there.

SHRI GODEY MURAHARI (Uttar Pradesh): I would like to put a question.

SHRI CHITTA BASU (West Bengal): Madam, I would also like to ask a question.

' SHRI MULKA GOVINDA REDDY: I have to put my second question.

THE DEPUTY CHAIRMAN; I told you I will allow you one 'more question; it need not be immediately after the

श्री राजनारायण : जब सदन में शांति हो तो मैं कुछ पूछूं, अशांति में तो बात समझ में श्राती नहीं। पहला प्रश्न मेरा यह है कि पाकिस्तान में जो फौजी शासन का परिवर्तन हुआ है, क्या भारत की सरकार उसकी कान्ती मानती है, कानून की दृष्टि से क्या सही है और उसकी पुनः मन्यता का प्रश्न भारत सरकार के सामने उठता है या नहीं।

श्री बज किशोर प्रसाद सिंह : नहीं उठता हैं।

श्री राजनारायण : क्योंकि, सरकार को क्या इस बात की भी जानकारी हुई है कि इंगलैंड एक ब्ह्यू ले रहा है कि पुनः भान्यता का प्रश्न नहीं उठना चाहिये, ग्रमरीका दूसरा व्ह्यू ले रहा है। भान्यता का पुनः प्रक्त अमरीका के लिये उठ रहा है। भारत के लिये भी इस समय स्वस्थ कान्नी राय क्या है उसके बारे में में जानना चाहुंगा, क्योंकि इसी से लग जाता है--जिस समय इसकदर मिजी से पावर लिया था अयुव ने और जिस समय श्रयुव से पावर लिया था याहिया साहव ने-इन दोनों स्थितियों में क्या फर्क है ? मार्शल

लों को डिक्लेरेशन अयूब ने किया था, मार्शल लों को डिक्लेरेशन याहिया ने किया। अयूब को मार्शल लों एड्मिनिस्ट्रेटर किसने बनाया और याहिया को मार्शल लों एड्-मिनिस्ट्रेटर किसने बनाया। मार्शल लों एड्-मिनिस्ट्रेटर केनरले याहिया को अयूब ने बनाया तो इन दो बातों में बहुत फर्क है। क्या प्रेसीडेन्ट अयूब तीन महीने बाद किर अपने पद पर बापस आ जायेंगे। इस सारी बातों को जरा शांति से समझा जायेगा तो समझ में आ

उपसमापति : श्रव समझाने का वक्त नहीं है, पूछने का वक्त है।

श्री राजनारायण : माननीया, दूसरी बात कहता हूं। इसके दो श्रास्पेक्ट हैं। क्या इसके दोनों पहलुश्रों पर भारत की सरकार ने श्रेच्छी तरह से विचार किया हैं। एक पहलू तो हैं शासन का परिवर्तन। इस शासन के परिवर्तन से भारत के संबंधों में क्या नयों मोड़ होगा श्रीर रूस चीन के संबंधों में क्या नयों मोड़ होगा श्रीर रूस चीन के संबंधों में क्या नया मोड़ होगा श्रीर रूस चीन के संबंधों में क्या नया मोड़ होगा श्रीर रूस चीन के संबंधों में क्या नया मोड़ होगा श्रीर रूस चीन के संबंधों में क्या नया मोड़ होगा श्रीर रूस चीन के संबंधों में क्या नया मोड़ होगा श्रीर रूस चीन के संबंधों में क्या नया मोड़ होगा श्रीर रूस के मारत की सरकार उन मलकों से, इस परिवर्तन को देखते हुए, किस ढंग पर आग्रह करेगी। तीसरी बात मैं यह कहना चाहता हं।

सरवार रघुबीर सिंह पंजहजारी (पंजाब) : यह आपका पाचवां प्रश्न है।

श्री राजनारायण : तीसरा है। यह कह देना कि यह पाकिस्तान का अन्दरूनी मामला है, इससे काम नहीं चलेगा। मैं फिर इसको बहुत जोरों के साथ कहना चाहता हूं कि भारत और पाकिस्तान अभी कुछ साल पहले, 15 अगस्त, 1947 तक, एक थे। आज भी एक बड़ा भाई भारत में है और छोटा भाई पाकिस्तान में है। मां भारत में है और वाप पाकिस्तान में है। पति भारत में श्रीर पत्नी पाकिस्तान में है। इतने इदूट संबंध भारत श्रीर पाकिस्तान के हैं श्रीर इस तरह से इसकी निजी मसला कह देने से काम नहीं चलेगा। हमारे मित्र श्री पांडे ने श्रपना सवाल साक नहीं कहा क्योंकि उनकी जवान लड़खड़ाती है। श्रव प्रश्न उठता है कि क्या सरकार ने पूर्वी पाकिस्तान के श्रखवारों की सम्मति देखी है जिसमें उन्होंने कहा है कि पाकिस्तान को एक महासंघ हो जो सांधिक कानून के जरिये चलाया जाय श्रीर जिसमें पूर्वी पाकिस्तान, सिंध, पस्तू निस्तान— विलोचिस्तान श्रीर पंजाब के हिस्से हों।

THE DEPUTY CHAIRMAN: Please ask for charification.

श्री राजनारावण: ग्रव ग्राप देखिये कि वहां पर 15 हजार हथियार जमा हो. चुके हैं जितमें श्री भट्टो के भी हथियार शामिल हैं भीर ये हथियार मार्शल लॉलांगुहोने के बाद एकतित किये गये हैं। यह कोई मामूली चींज नहीं है। श्री मजीवरेहमान ने एक पवकार को क्या कहा, क्या सरकार ने उसको देखा है। उन्होंने कहा है कि पाकिस्तान में फीजी शासन या गया है, मार्शल लाँ या गया है ग्रीर इस मार्शल लों से पूर्वी पाकिस्तान की कान्तिकारी जनता को कितने दिनों तक दवाया जा सकता है। क्या सरकार ने इन तमाम चीजों को देखा है और ग्राज वह कौनसी जनतंत्रीय ग्रीर संबैधानिक कदम उठाने जा रही है जिससे पाकिस्तान की जनता भ्रपने कान्तिकारी शासन परिवर्तन के कार्यक्रम की अवाध गति से चला सके और भारत की जनता के मन में ऐसी भावना पैदा न ही - कि वह भी पाकिस्तान की शक्ल को ग्रहण करे।

THE DEPUTY CHAIRMAN: That will do.

SHRI SURENDRA PAL SINGH: Madam, the main question posed by the hon. Member is whether the Gov-srnment of India would give recognition to the present regime in Pakistan or not. All I can say in that

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connection is that what ever kind of government will meet that to the best of our ability. the Pakistan people want to have inside their own country, it j is their own business. We have to I deal with whoever is in power at the time.

(Interruptions)

SHRI CHITTA BASU: Having regard to the fact that there has been, of late, large scale politicalisfction among the broad masses of Pakistan born out of their intense desire for the democratic way of life and larger autonomy, 'also, having regard to the fact that certain wire pullings may be discernible in the scene in Pakistan today, having regard to the fact that the new regime may agttin indulge in a hate-India campaign-

THE DEPUTY CHAIRMAN: It is hypothetical and I rule it out.

SHRI CHITTA BASU: and may indulge in military adventurism Bgainst India, may I know from the hon. Minister whether the Government of India consider it advisable to have a flexible approach to this problem, keeping in view the necessity of normalising our relations with Pakistan, by way of making renewed efforts for a no-wiar pact with Pakistan. . .

THE DEPUTY CHAIRMAN; That will do.

SHRI CHITTA BASU: Will they institute a joint consultative machinery with the new government and at the same time be prepared for any military adventurism from thfcl country?

SHRI SURENDRA PAL SINGH: Most. of the points raised by the hon Member have been replied to am the rest are hypothetical. All I car say, is that it will be our endeavoui fo improve our relations with Pakis. tan to the best of our ability. A: regards their propaganda against u and any military adventurism :is»ains us. I have already said that

DR. BHAI MAHAVIR (Delhi): May I know from the hon. Minister if he has given thought to another aspect of the developments? Since so much ferment and so many dramatic changes havi taken pJuce in Pakistan, is the Government thinking of reconsidering the of implementation of the Cutch Award, under which we are giving away 310 square miles of Pakistan? Madam, it is very relevant, since we do not know whether this particular gift of land will settle our relations with Pakistan and restore harmony and good relations with them, particularly after the mil tary dic.atorship has come into power there. If that does no: happen, the whole purpose of the Award and the settlement will be defeated. With regard to the Farakka talks that have been going on, is there any purpose in pursuing these talks with them, when we do not know the nature and shape of things to come in Pakistan, till things settle down?

THE DEPUTY CHAIRMAN: ji think this is beyond the scope of the Calling Attention Notice.

DR. B. N. ANTANI (Guj&rat): In the light of information I have been receiving from Cutch, after this sudden development in the political situation of Pakistan, may I know if the Government of India contemplate tightening up their defence measures on the border of Cutch and particularly in the \area where, as my hon. friend just now pointed out, the work of demarcation of boundary is going on?

SHRT SURENDRA PAL STNGH: have already answered that.

DR. B. N. ANTANI: In the light of information that I have been daily I receiving from Cutch. . .

SHRI SURENDRA PAL SINGH: Would you very kindly pass the in-' ion on to us?

SHRI BHUPESH GUPTA: So far as the statement goes, according to me, it is all right. I have nothing to say, in so far as it I am surprised they have goes, but missed some facts here which are in the official Press release from the Pakistan Embassy, on the eve of the military takeover by General Yahva Khan, for i example. Surely they are in posses- j i o: it and it should have be n in- 1 eluded. On the 21st this month Sheikh Muji,bur frpm Dacca appealed to all sections Rahman of the people for peace at all levels and he pointed out that anti-social and antidemocratic forces were creating a situation in order to justify the kind of thing which has happened now, i.e., '♦ ake-over by him. Now, that is a very significant fact, because it seems the Opposition in Pakistan is contending that som j of the chaotic conditions and other things were the result of a that were created machination in order to find justification for Mr. Ayub Khan surrendering power to the Chief of the Army. Now, this point should be noted and he should also have noted it in the statement. I rely on the official Press release circulated by the Pakistan Embassy. Again, on the 21st or so, the Law Ministry of the former Pakistani Government circulated a draft Constitution amendment Bill based on the parliamentary system, adult franchise and autonomy for the Stat?s. saying that could the Opposition leaders consider it. The matter was under discussion. At the same time they should have noted that Mr. Haroon, who wias just now the Governor of West Bengal, said that now his function would be to work for the restoration establishment of parliamentary democracy and adult franchise. These are very important facts. This should noted, because in the assessment of the Government it should be realised that the whole thine had been done, not Mr. Ayub Khan, but maybe

t'riends of a ruling clique, consisting of twenty families of Pakistani imperialists, big I bureaucrats, in order to forestall the developments that were taking place under the impact of a great, massive and mass movement in that country for the establishment of parliamentary democracy. That should be always a part af the 'assessment, on the basis of what has been said...

THE DEPUTY CHAIRMAN: Please ask for clarification.

SHRI BHUPESH GUPTA: This will not do. As I said, the Pakistan Embassy release is there. This is one thing. I do not wish to go into the controversies, because the statement has been made. I want that the Ministry should study the thing. As I have said, I am not opposed to what he h'as said, but the omissions I am pointing out. It is a plan of the arch reactionaries to forestall this thing. Wa have all sympathies for the people of Pakistan. . .

THE DEPUTY CHAIRMAN: That will do.

SHRI BHUPESH GUPTA: That will not do until I finish.

THE DEPUTY CHAIRMAN; You must finish now. Come to the point of clarification.

SHRI BHUPESH GUPTA: You are giving me chance to ask for clarification, but please understand what is there in a Calling Attention Notice. The Calling Attention Notice is meant for expressing opinion or various points of view in the House. . . .

HON. MEMBERS: No, no.

SHRI BHUPESH GUPTA: Mr. C- D. Pande has expressed his opinion. All I can say is, Mr. Pande, you should be sent to Ranchi, you should be sent to Ranchi immediately.

THE DEPUTY CHAIRMAN: You 1 come to the calling attention please.

SHRI BHUPESH GUPTA: I am giving an opinion. You have allowed

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him to bring in the West Bengal Government. You did not rule it out. Why? Anti-Sovietism, anti-Communism, and now it is anti-West Bengal Government. . .

SHRI CD. PANDE: He should not be taken seriously. But see the words he has used. He says that I should be sent to Ranchi. He should be sent to a leper asylum. You should know what language should be used. You are absolutely 'an illiterate brute to say what you

SHRI BHUPESH GUPTA; We have now this. I shall move a resolution for you to be sent to Ranchi. I am full of affection for you.

SHRI C. D. PANDE: God save me from your affection.

SHRI B. K. P. SINHA: I would not advise him to gp as far as Ranchi but to go to Agra which is very near.

SHRI BHUPESH GUPTA: Madam Deputy Chairman, I think it is a good suggestion. If he goes to Agra, then it will be not o'nly he but he will make them such that all of them will have to be sent to Ranchi.

Madam, I think these things are to be taken We should be extremely into account. cautious in speaking on the situation. We 'must not allow any opportunity to that naked dictatorship which has been esmilitary tablished to exploit statements in India in order to bolster themselves up and project communalism there. On the contrary every statement that we make in the House should be in praise of those people who are fighting for the establishment of democracy. M'adam Deputy Chairman, before I sit down, as a citizen of a neighbouring country, without interfering in the internal affairs of Pakistan in any manner, I would like to pay our tribute to the glorious fighting people of Pakistan.

THE DEPUTY CHAIRMAN: It is only a suggestion for action.

GODEY MURAHARI: ivould like to know whether the Gov ernment h'as taken note of the fact that there is likely to be certain foreign intervention in Pakistan, pecially the Chinese,, and if they haw taken note of it, whether the Govern ment would make it clear that they wiH not stand by silently if there ia anv intervention bv anv other foreign power. I would 'also like to know whether the' Government would take a clear stand that they would only support a democratic form of Government in Pakistan and not be a party to the suppression of the people's rights in Pakistan.

SHRI SURENDRA PAL SINGH: Madam, we are not aware at the moment of there being any interference by any foreign power in I Pakistan. But as I said earlier, we would very much' want and desire that no foreign power should meddle in the affairs of Pakistary because that wiH only increase tension in that area and something might be done which may come in the way of establishment of good relations between Indi'a an' Pakistan.

THE DEPUTY CHAIRMAN: You made it clear in your statement.

SHRI MULKA GOVINDA REDDY: I want to know whether our High Commissioner in Pakistan has made any report to the Government of India and, secondly, after this imposition of martial l'aw in Pakistan whether they have taken up afresh the question of supply of arms by Russia and U.S.A. to Pakistan.

SHRI SURENDRA PAL SINGH: As regards ihe report of our High Commission in Pakistan, they keep us informed all the time. It is very difficult for me to disclose' the information received from them. As for our drawing the attention of the Russian Government about the . supply oil arms, etc., all I can say at the . moment is that as far as we know the supply has not been discontinued, but our views on this subject have been made known to the Russian Government.